

ORISSA HIGH COURT**FILING REPORT AS ON :29/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0013106/2022	DILLIP KUMAR MOHARANA @ TUTU VS STATE OF ODISHA	DEVASHIS PANDA VS	DHENKANAL SADAR /194 /2020 () //
2	BLAPL/0013107/2022	SOMA PADIAMI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	KALIMELA /174 /2020 () //
3	BLAPL/0013108/2022	PRAFULA KHILLO VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	M.V.79 /46 /2022 () //
4	BLAPL/0013109/2022	CHAGALA @ PRASANNA KUMAR JENA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	BANSADA /391 /2022 () //
5	BLAPL/0013110/2022	BIBHUTI BHUSAN PATTANAIK @ PATSANI VS STATE OF ODISHA	JAYADEBA BEHERA VS	NAYAPALLI P.S. /752 /2022 () //
6	BLAPL/0013111/2022	ASISH KUMAR GHADEI VS STATE OF ODISHA(VIG.)	MANAS KUMAR CHAND VS	BALASORE VIGILANCE /36 /2022 () //
7	BLAPL/0013112/2022	SACHIN KUMAR VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	/ /0 () //
8	BLAPL/0013113/2022	KULDEEP RANA VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	/ /0 () //
9	BLAPL/0013114/2022	TIKIA @ BHAGABAN NAYAK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /433 /2022 () //
10	BLAPL/0013115/2022	TRINATH KHARA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	CHITRAKONDA /41 /2022 () //
11	BLAPL/0013116/2022	SATYABRATA RANA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INFOVALLY UPD BHUBANESWAR /218 /2022 () //

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12	BLAPL/0013117/2022	BULU@ANIL KU SAHOO VS STATE OF ODISHA	PRASAN KUMAR PADHIARY VS	RANPUR /191 /2022 () //
13	BLAPL/0013118/2022	TILAK BAGH VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	CHANDILI /191 /2022 () //
14	BLAPL/0013119/2022	LAXMAN NAIK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA (1) VS	PATTAPUR (ASKA) /78 /2017 () //
15	BLAPL/0013120/2022	UMAKANTA RATH @ RAJA VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	PURI SADAR /270 /2022 () //
16	BLAPL/0013121/2022	GOBARDHAN CHHARTIA VS STATE OF ODISHA	JNYANANANDA PANDA VS	AMPANI /96 /2021 () //
17	BLAPL/0013122/2022	TULSI @ BANTY DEEP VS STATE OF ODISHA	JNYANANANDA PANDA VS	BHAWANIPATNA SADAR /420 /2022 () //
18	CMAPL/0000822/2022	PUNI DASH VS COLLECTOR, SUNDARGARH	NIRANJAN SINGH (1) VS	// () //
19	CMP/0001396/2022	PRAMOD KUMAR NAYAK VS PRADIPTA KUMAR NAYAK	MANOJ KUMAR PATI VS	// () //
20	CMP/0001397/2022	CHANDRABHANU DAS VS SOUBHAGYABATI NAYAK	RABINDRA KUMAR PRUSTY VS	// () //
21	CMP/0001398/2022	CHITTARANJAN PATRA VS SATYANARAYAN PATRA	DINESH KUMAR MOHANTY VS	// () //
22	CMP/0001399/2022	DATTAHARI NAYAK VS GOLEKHA NAYAK	AUROVINDA MOHANTY VS	// () //
23	CMP/0001400/2022	SANTOSHI SWAIN	PANKAJ MOHINI DASMOHAPATRA	//

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		VS	VS	()
24	CONTC/0008145/2022	RASHMI REKHA MOHANTY KOKILA DIGAL	ADV.	//
		VS	VS	()
25	CONTC/0008146/2022	ASHISH ISHWAR PATIL, IAS TARA FLY ASH BRICKS	ADV.	//
		VS	VS	()
26	CONTC/0008147/2022	K. SUDARSHAN CHAKRAVARTHY, COLLECTOR AND DIST. MAGISTRATE, KHURDA JAYARAM BEHERA	ADV.	//
		VS	VS	()
27	CONTC/0008148/2022	MONA SHARMA, IAS MOCHIA BEHERA	ADV.	//
		VS	VS	()
28	CONTC/0008149/2022	MONA SHARMA, IAS SANTOSH KUMAR NAYAK	ADV.	//
		VS	VS	()
29	CONTC/0008150/2022	MONA SHARMA, I.A.S. PROMOD KUMAR BISHOI	ADV.	//
		VS	VS	()
30	CONTC/0008151/2022	MONA SHARMA, I.A.S. SANJIT KUMAR PATRA	DINESH KUMAR MOHANTY	//
		VS	VS	()
31	CONTC/0008152/2022	RAJIV GAUBA, I.A.S. KSHYAMANIDHI PRUSTY	ADV	//
		VS	VS	()
32	CONTC/0008153/2022	ANU GARG, I.A.S. BASANTA KUMAR SAHOO	ADV	//
		VS	VS	()
33	CRLA/0001225/2022	DEORANJAN KUMAR SINGH, PRINCIPAL SECY., TO GOVT., STEEL AND MINES DEPT HRUSIKESH BARIK	JAYADEBA BEHERA	DUNGURIPALI /217 /2022
		VS	VS	()
34	CRLA/0001226/2022	STATE OF ODISHA VINOD KUMAR	DEVASHIS PANDA	BHUBANESWAR VIGILANCE /49 /2006
		VS	VS	()

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35	CRLA/0001227/2022	STATE OF ODISHA(VIG.) CHUNU TUDU VS	MANAS KUMAR CHAND VS	// GHASIPURA /177 /2013 ()
36	CRLA/0001228/2022	STATE OF ODISHA SACHITANANDA MALLICK @ SACHIDANANDA MAHAKRANI SHANKAR DASPARIDA VS	VS	// DUNGURIPALI /106 /2022 ()
37	CRLA/0001229/2022	STATE OF ODISHA GHANASHYAM MEHER VS	DEVASHIS PANDA VS	// KORAPUT VIGILANCE /48 /2015 ()
38	CRLA/0001230/2022	STATE OF ODISHA(VIG.) MALA KUMARI VS	RABI NARAYAN BEHERA VS	// MAHILA PS,SEC-3,ROURKELA /11 /2003 ()
39	CRLA/0001231/2022	STATE OF ODISHA SWAPNESWAR ROUT @ SAPANESWAR ROUT VS	PRADIPTA BEURA VS	// TIGIRIA /30 /2015 ()
40	CRLA/0001232/2022	STATE OF ODISHA UPENDRA PRADHAN VS	MOHENDRA KUMAR MOHAPATRO VS	// ATHAMALLIK /304 /2022 ()
41	CRLMA/0000392/2022	STATE OF ODISHA SARASWATI NAYAK VS	ADV VS	// / /0 ()
42	CRLMC/0004277/2022	STATE OF ODISHA SK.LALU@LALU SK.@LAL MOHAMMAD SK. VS	DEVASHIS PANDA VS	// SPL.TASK FORCE /35 /2021 ()
43	CRLMC/0004278/2022	STATE OF ODISHA PRAFULLA MAHANTA VS	DEBABRATA DASH VS	// KEONJHAR SADAR /91 /2015 ()
44	CRLMC/0004279/2022	STATE OF ODISHA NIRANJAN BISWAL VS	RAJENDRA NARAYAN ROUT VS	// BRAHMAGIRI /134 /1993 ()
45	CRLMC/0004280/2022	THE STATE OF ODISHA ADALA DINABANDHU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// HINJILI (ASKA) /158 /2021 () //

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46	CRLMC/0004281/2022	PRIYANKA PADHI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	GUNUPUR /42 /2020 () //
47	CRLMC/0004282/2022	MANMATH SWAIN VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	AUL /234 /2020 () //
48	CRLMC/0004283/2022	BISWANATH MAHARANA@MOHARANA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PURIGHAT /131 /2020 () //
49	CRLMC/0004284/2022	SARAT PRADHAN VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	KHURDA P.S. /319 /2011 () //
50	CRLMC/0004285/2022	MUNI BHOI@BINDHANI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KANTAMAL /108 /2017 () //
51	CRLMC/0004286/2022	MUNDRA@SURAJ NAIK VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	BRAHMANITARANG /279 /2019 () //
52	CRLMP/0002691/2022	SANJIB KUMAR BHOI VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	/ /0 () //
53	CRLMP/0002692/2022	NIRANJAN SAHOO VS STATE OF ODISHA	MANAS CHAND VS	/ /0 () //
54	CRLMP/0002693/2022	SADANANDA SUNA VS STATE OF ODISHA	JAYADEBA BEHERA VS	/ /0 () //
55	CRLMP/0002694/2022	BILASH ROUSTRAY VS STATE OF ODISHA	JAYADEBA BEHERA VS	/ /0 () //
56	CRLREV/0000650/2022	GUNAMANI SIPKA VS NILAMBAR SIPKA	MANAS KUMAR CHAND VS	GOLAMUNDA /39 /2010 () //
57	CRLREV/0000651/2022	ASIT KUMAR SATAPATHY	DEVASHIS PANDA	/ /0

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		VS	VS	0
58	CRP/0000032/2022	ARUNDHATI DEBATA		//
		SUBHRANSU KUMAR MOHAPATRA	GOPINATH MISHRA	//
		VS	VS	0
59	FAO/0000515/2022	RUKMUNI MOHAPATRA		//
		THE DIVL. MANAGER, THE ORIENTAL INSURANCE COMPANY	SOMNATH ROY	//
		VS	VS	0
60	FAO/0000516/2022	MANAS KUMAR SAMAL		//
		JHUNU MANDAL	DEBASISH PATNAIK	//
		VS	VS	0
61	MACA/0000776/2022	UNION OF INDIA		//
		B.M.,M/S. NEW INDIA ASSURANCE CO. LTD.	SUDEEP KUMAR SARANGI	//
		VS	VS	0
62	MACA/0000777/2022	MANOJ KUMAR SAHU		//
		SANTOSH KUMAR JENA	RAMESH CHANDRA PRADHAN	//
		VS	VS	0
63	RSA/0000387/2022	SRIKANTA PANDA		//
		BUDHADEV DAS	HARIPAD MOHANTY	//
		VS	VS	0
64	RSA/0000388/2022	KAMALINI MOHAPATRA		//
		RAMESH CHANDRA SAMAL	SUDEEP KUMAR SARANGI	//
		VS	VS	0
65	RSA/0000389/2022	SRINIBAS NAYAK		//
		KUNI NAG	ALOK KUMAR PANDA	//
		VS	VS	0
66	TRP(C)/0000505/2022	GOBARDHAN NAG		//
		SMITANJALI BEHERA	PRAFULLA CHANDRA DAS	//
		VS	VS	0
67	WA/0001813/2022	RAJ KISHORE BEHERA		//
		STATE OF ODISHA	DEBASIS NAYAK, A.G.A.	//
		VS	VS	0
		DR. RAJAT RANJAN SADUAL		//
68	WA/0001814/2022	STATE OF ODISHA		//
		VS	MANOJA KUMAR KHUNTIA, A.G.A.	//
			VS	0

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69	WA/0001815/2022	MANMATH KUMAR MOHAPATRA STATE OF ODISHA VS RAGINI MUKHI @ GHASI	TARUN PATNAIK, A.S.C. VS	// // ()
70	WA/0001816/2022	STATE OF ODISHA VS BHABENDRA KUMAR JENA	TARUN PATNAIK, A.S.C. VS	// ()
71	WA/0001817/2022	BHAWANIPATNA CENTRAL CO OP. BANK LTD. VS BHUPENDRA SAHU	BAIDHARA SAHOO VS	// ()
72	WA/0001818/2022	BHAWANIPATNA CENTRAL CO OP. BANK LTD. VS AJAYA KUMAR MISHRA	BAIDHAR SAHOO VS	// ()
73	WA/0001819/2022	MUCK CLEANING WORKERS DEVELOPMENT SOCIETY, VS CHAIRMAN, PARADEEP PORT TRUST	ADWAGATSINGHPUR VS	// ()
74	WP(C)/0036835/2022	UNION OF INDIA VS PRADIPTA KUMAR KAR	CHANDRAKANTA PRADHAN, SR. PANEL COUNSEL VS	// ()
75	WP(C)/0036836/2022	MURALIDHAR DUTTA VS THE COMMNR. OF ENDOWMENTS, ODISHA	GOPINATH MISHRA VS	// ()
76	WP(C)/0036837/2022	BASANTA MAHANTA VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	// ()
77	WP(C)/0036838/2022	NIRANJAN SENAPATI VS DAITARI SENAPATI	GOPINATH MISHRA VS	// ()
78	WP(C)/0036839/2022	DR. MADAN MOHAN BEURA VS STATE OF ODISHA	PRADIPTA KISHORE BHUYAN VS	// ()
79	WP(C)/0036840/2022	NRUSINGH SAHOO VS SUB COLLECTOR, BHADRAK	SUKANTA KUMAR NAYAK VS	// ()

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80	WP(C)/0036841/2022	BHASKAR SADANGI VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// 0 //
81	WP(C)/0036842/2022	V. RAVI KUMAR GUPTA VS REGISTRAR, CIVIL COURT, BERHAMPUR	TARUNKANTA PATTANAYAK VS	// 0 //
82	WP(C)/0036843/2022	ANANTA BALIA TRUST, CUTTACK VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// 0 //
83	WP(C)/0036844/2022	BALGOPAL MISHRA VS STATE OF ODISHA	PRAFULLA CHANDRA DAS VS	// 0 //
84	WP(C)/0036845/2022	JAYADEV BHOI VS STATE OF ODISHA	PRAFULLA CHANDRA DAS VS	// 0 //
85	WP(C)/0036846/2022	PRASANTA KUMAR SAHOO VS R.T.O., DHENKANAL	BRAJA MOHAN SARANGI VS	// 0 //
86	WP(C)/0036847/2022	MANOJ KUMAR SHARMA VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
87	WP(C)/0036848/2022	RABINDRA CHOUDHURY VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
88	WP(C)/0036849/2022	TISCO SUKINDA CHROMITE MINES CONTRACT WORKERS UNION OF INDIA VS UNION OF INDIA	SKRISNANTH MISHRA VS	// 0 //
89	WP(C)/0036850/2022	SANJAY SAHA VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
90	WP(C)/0036851/2022	SURYANARAYAN MOHANTY VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
91	WP(C)/0036852/2022	RAMCHANDRA PADHY	MADAN MOHAN SWAIN	//

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		VS	VS	0
92	WP(C)/0036853/2022	STATE OF ODISHA JAGAMOHAN SARANGI	BRAJA MOHAN SARANGI	//
		VS	VS	0
93	WP(C)/0036854/2022	RM, RBI, BBSR JAGAMOHAN SARANGI	BRAJA MOHAN SARANGI	//
		VS	VS	0
94	WP(C)/0036855/2022	RM, RBI, BBSR BRUNDABANA PADHEE	SASWAT KUMAR ACHARYA	//
		VS	VS	0
95	WP(C)/0036856/2022	UTKAL GRAMYA BANK, BOLANGIR TRIAMBAR MISHRA	BRAJA MOHAN SARANGI	//
		VS	VS	0
96	WP(C)/0036857/2022	STATE OF ODISHA P. APPEYA	PRATYUSHA NAIDU	//
		VS	VS	0
97	WP(C)/0036858/2022	STATE OF ODISHA TRIAMBAR MISHRA	BRAJA MOHAN SARANGI	//
		VS	VS	0
98	WP(C)/0036859/2022	STATE OF ODISHA P. APPEYA	PRATYUSHA NAIDU	//
		VS	VS	0
99	WP(C)/0036860/2022	STATE OF ODISHA MANORANJAN SWAIN	PRASANNA KUMAR RATH	//
		VS	VS	0
100	WP(C)/0036861/2022	STATE OF ODISHA RAJALAXMI SWAIN	BRAJA MOHAN SARANGI	//
		VS	VS	0
101	WP(C)/0036862/2022	RM, RBI, BBSR RAJALAXMI SWAIN	BRAJA MOHAN SARANGI	//
		VS	VS	0
102	WP(C)/0036863/2022	RM, RBI, BBSR PRAKASH CHANDRA MOHANTY	SANGRAM KUMAR SINGH	//
		VS	VS	0

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103	WP(C)/0036864/2022	UNION OF INDIA SUBRAT KUANR VS	BRAJA MOHAN SARANGI VS	// // ()
104	WP(C)/0036865/2022	RM, RBI, BBSR SAHAJAHAN KHAN VS	PRASANTA KUMAR NAYAK VS	// // ()
105	WP(C)/0036866/2022	STATE OF ODISHA IDRIS KHAN VS	PRASANTA KUMAR NAYAK VS	// // ()
106	WP(C)/0036867/2022	STATE OF ODISHA ABDUL RAJAQ KHAN VS	PRASANTA KUMAR NAYAK VS	// // ()
107	WP(C)/0036868/2022	STATE OF ODISHA SAKIR KHAN VS	PRASANTA KUMAR NAYAK VS	// // ()
108	WP(C)/0036869/2022	STATE OF ODISHA JYOTI @ JOTI RANJAN NATH VS	PRASANTA KUMAR NAYAK VS	// // ()
109	WP(C)/0036870/2022	STATE OF ODISHA SAHAJAHAN KHAN VS	PRASANTA KUMAR NAYAK VS	// // ()
110	WP(C)/0036871/2022	STATE OF ODISHA AMIR @ AMIR RAJAK KHAN VS	PRASANTA KUMAR NAYAK VS	// // ()
111	WP(C)/0036872/2022	STATE OF ODISHA ABDUL KHALIL KHAN VS	PRASANTA KUMAR NAYAK VS	// // ()
112	WP(C)/0036873/2022	STATE OF ODISHA ABDUL RAJAK KHAN VS	PRASANTA KUMAR NAYAK VS	// // ()
113	WP(C)/0036874/2022	STATE OF ODISHA RAHUL KUMAR KAR VS	PRASANTA KUMAR NAYAK VS	// // ()
		STATE OF ODISHA		//

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114	WP(C)/0036875/2022	BASANTI NAYAK VS THE TRANSPORT COMMNR.,LOKSEBA BHAWAN, BBSR	DEBASISH PATNAIK VS	// 0 //
115	WP(C)/0036876/2022	PRAFULLA SAMANTARA VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	// 0 //
116	WP(C)/0036877/2022	FURKAN KHAN VS STATE OF ODISHA	PRASANTA KUMAR NAYAK VS	// 0 //
117	WP(C)/0036878/2022	SANKARSAN SAHOO VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// 0 //
118	WP(C)/0036879/2022	SAGIR MAHAMED VS STATE OF ODISHA	PRASANTA KUMAR NAYAK VS	// 0 //
119	WP(C)/0036880/2022	RABINDRANATH PATTNAIK VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	// 0 //
120	WP(C)/0036881/2022	KALANDI CHARAN SAHOO VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// 0 //
121	WP(C)/0036882/2022	ABDUL RAHEMAN KHAN VS STATE OF ODISHA	PRASANTA KUMAR NAYAK VS	// 0 //
122	WP(C)/0036883/2022	RANJIT KUMAR PANIGRAHI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	// 0 //
123	WP(C)/0036884/2022	KAU BEHERA VS STATE OF ODISHA	HEMANTA KUMAR TRIPATHY VS	// 0 //
124	WP(C)/0036885/2022	SALEMAN @ SHOLEYMAN MAHAMMAD VS STATE OF ODISHA	PRASANTA KUMAR NAYAK VS	// 0 //
125	WP(C)/0036886/2022	SAILA DEHURI	HEMANTA KUMAR TRIPATHY	//

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		VS	VS	0
		STATE OF ODISHA		//
126	WP(C)/0036887/2022	JAMURIDIN SAHAJI	RABI NARAYAN BEHERA	//
		VS	VS	0
		BASIRUDDIN SAHAJI		//
127	WP(C)/0036888/2022	MADHAB PATRO	TUKUNA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
128	WP(C)/0036889/2022	BHASKAR CHANDRA NAYAK	SAROJ KUMAR PADHY	//
		VS	VS	0
		STATE OF ODISHA		//
129	WP(C)/0036890/2022	SUBASH CHANDRA PANDA	RABI NARAYAN BEHERA	//
		VS	VS	0
		SECY., ODISHA STATE HOUSING BOARD, BBSR		//
130	WP(C)/0036891/2022	NITYANANDA MOHANTY	TRILOCHAN DASH	//
		VS	VS	0
		REGIONAL MANAGER, LIC HOUSING FIN. LTD.,BBSR		//
131	WP(C)/0036892/2022	RABINDRA PRASAD KHADANGA	TUKUNA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
132	WP(C)/0036893/2022	BABANATH SAHU	SIDHARTH PRASAD DAS	//
		VS	VS	0
		STATE OF ODISHA		//
133	WP(C)/0036894/2022	MURALIDHAR BARIK	DILLIP KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
134	WP(C)/0036895/2022	DUSHMANTA KUMAR NAYAK	SUBASH CH PANI	//
		VS	VS	0
		STATE OF ODISHA		//
135	WP(C)/0036896/2022	ADYASHA PRIYADARSHINI	SUBASH CH PANI	//
		VS	VS	0
		STATE OF ODISHA		//
136	WP(C)/0036897/2022	RABINDRA KUMAR NATHA	PRAGNAY NANDA PATTANAIAK	//
		VS	VS	0

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137	WP(C)/0036898/2022	STATE OF ODISHA SITARAM PRADHAN VS	SUBASH CH PANI VS	// // ()
138	WP(C)/0036899/2022	STATE OF ODISHA DHIRENDRA KUMAR BHANJA VS	SUSHANTA KUMAR MISHRA VS	// // ()
139	WP(C)/0036900/2022	STATE OF ODISHA MIHIR PANDIT MOHANTY VS	KAILASH CHANDRA KAR VS	// // ()
140	WP(C)/0036901/2022	STATE OF ODISHA RABINARAYAN SAHOO VS	SUSHANTA KUMAR MISHRA VS	// // ()
141	WP(C)/0036902/2022	STATE OF ODISHA SNEHALATA PRADHAN VS	MANAS PATI VS	// // ()
142	WP(C)/0036903/2022	STATE OF ODISHA TRIPURARI PANDA VS	DINESH KUMAR MOHANTY VS	// // ()
143	WP(C)/0036904/2022	ADDL. COMMNR., CONSOLIDATION AND SETTLEMENT, SAMBALPUR MANOJA MANJARI AYACH VS	SUSHANTA KUMAR MISHRA VS	// // ()
144	WP(C)/0036905/2022	STATE OF ODISHA RABINDRA KUMAR RAY VS	MANAS PATI VS	// // ()
145	WP(C)/0036906/2022	STATE OF ORISSA JYOTI RANJAN BHANJ VS	ASHOK KUMAR ROUT VS	// // ()
146	WP(C)/0036907/2022	R.T.O., ANGUL BRAHMANANDA PRADHAN VS	MANAS KUMAR CHAND VS	// // ()
147	WP(C)/0036908/2022	DIVISIONAL MANAGER, O.F.D.C.LTD., RAIRAKHOL BHANJA KISHORE SA VS	MANAS PATI VS	// // ()
		STATE OF ORISSA		//

ORISSA HIGH COURT**FILING REPORT AS ON :29/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	WP(C)/0036909/2022	JAMUNA SAHOO VS STATE OF ODISHA	PARSURAM MOHAPATRA VS	// 0 //
149	WP(C)/0036910/2022	KARTIKA CHANDRA PANDA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
150	WP(C)/0036911/2022	SAHADEV BEHERA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
151	WP(C)/0036912/2022	BIRABHADRA PANDA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
152	WP(C)/0036913/2022	DHIRENDRA KUMAR SARANGI VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
153	WP(C)/0036914/2022	SOVARANI DAS VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
154	WP(C)/0036915/2022	TK ELEVATOR INDIA PVT. LTD., BBSR VS JOINT COMMNR. OF CT AND GST, BBSR	LINGARAJ SARANGI VS	// 0 //
155	WP(C)/0036916/2022	DR ARCHANA KANUNGO VS STATE OF ODISHA	SAKUNTALA GHOSH VS	// 0 //
156	WP(C)/0036917/2022	SUBASH CHANDRA SAHOO VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //
157	WP(C)/0036918/2022	GANESWAR MAHANTA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
158	WP(C)/0036919/2022	PRIYADARSHANI MADHUSMITA NAYAK VS STATE OF ODISHA	SAROJ KUMAR JEE VS	// 0 //
159	WP(C)/0036920/2022	DILLIP KUMAR PADHI	LALATENDU SAMAL	//

ORISSA HIGH COURT

FILING REPORT AS ON :29/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	WP(C)/0036921/2022	PRINCIPAL SECY., TO GOVT. OF ODISHA, BBSR KESANTI JENA	RABI NARAYAN BEHERA	//
		VS	VS	0
161	WP(C)/0036922/2022	CHAIRMAN-CUM-MD, OPTCL, BBSR BICHITRA KUMAR RATH	K.K.SWAIN	//
		VS	VS	0
162	WP(C)/0036923/2022	STATE OF ODISHA ANIRUDHA MALLICK @ ANIRUDHA DAS	SAMBIT RATH	//
		VS	VS	0
163	WP(C)/0036924/2022	STATE OF ODISHA LABANGADHAR MAJHI	ALOK KUMAR PANDA	//
		VS	VS	0
164	WP(C)/0036925/2022	STATE OF ODISHA DEEPAK KUMAR SAHU	SAMEER KUMAR DAS	//
		VS	VS	0
165	WP(C)/0036926/2022	STATE OF ODISHA BHAGIRATHI SA	ALOK KUMAR PANDA	//
		VS	VS	0
166	WP(C)/0036927/2022	STATE OF ODISHA SUNIL KUMAR BHOL	JAGAMOHAN PATTANAIAK	//
		VS	VS	0
167	WP(C)/0036928/2022	STATE OF ODISHA CHITRASENA SAHU	DEBENDRA NARAYAN PATTANAIAK	//
		VS	VS	0
168	WP(C)/0036929/2022	THE UNION OF INDIA POWER GRID CORP. OF INDIA LTD., BALANGIR	ADITYA NARAYAN DAS	//
		VS	VS	0
169	ABLAPL/0016742/2022	THE COLLECTOR CUM LAO, BALANGIR CHENCHANAIK	SUSANTA KUMAR ROUT	DHENKANAL SADAR /522 /2022
		VS	VS	0
170	ABLAPL/0016743/2022	STATE OF ODISHA LADU @ LADUKESHORE BEHERA	JAYADEBA BEHERA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :29/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	ABLAPL/0016744/2022	STATE OF ODISHA BIBEKANANDA JENA VS	GOREKHANATH DAS VS	// SAHID NAGAR P.S. /201 /2022 ()
172	ABLAPL/0016745/2022	STATE OF ODISHA DEEPAK @ DEPAK KUMAR BEHERA @ DIPU BEHERA VS	AYADEBA BEHERA VS	// CHANDABALI /405 /2022 ()
173	ABLAPL/0016746/2022	STATE OF ODISHA RAJENDRA BIDIKA VS	TUKUNA KUMAR MISHRA VS	// CHANDILI /226 /2022 ()
174	ABLAPL/0016747/2022	STATE OF ODISHA SANDHYA RANI DASH VS	RANJAN KUMAR BEHERA VS	// BADAMBADI /400 /2022 ()
175	ABLAPL/0016748/2022	STATE OF ODISHA MANTU DAS VS	SUKANTA KUMAR NAYAK VS	// PIRAHAT P.S /196 /2022 ()
176	ABLAPL/0016749/2022	STATE OF ODISHA MITHUN KUMAR NAYAK VS	SUKANTA KUMAR NAYAK (2) VS	// TIHIDI /400 /2022 ()
177	ABLAPL/0016750/2022	STATE OF ODISHA JAYANTA SAHU @ JAYANTA SAHOO VS	MOHENDRA KUMAR MOHAPATRO VS	// THAKURGARH /321 /2022 ()
178	ABLAPL/0016751/2022	STATE OF ODISHA LALIT KUMAR NANDA VS	HEMANTA KUMAR MOHANTA VS	// BARIPADA TOWN /1075 /2022 ()
179	ABLAPL/0016752/2022	STATE OF ODISHA TIKI @ TIKIA BEHERA VS	AMLAN SHAKTI PAUL VS	// JANKIA P.S. /434 /2022 ()
180	ABLAPL/0016753/2022	STATE OF ODISHA RANJAN PARIDA @ RANJIA VS	PRABHAT KUMAR PRAHARAJ VS	// BYREE /229 /2022 ()
181	ABLAPL/0016754/2022	STATE OF ODISHA RANJIA @ RANJAN PARIDA VS STATE OF ODISHA	PRABHAT KUMAR PRAHARAJ VS	// BYREE /228 /2022 () //

ORISSA HIGH COURT**FILING REPORT AS ON :29/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	ABLAPL/0016755/2022	DIPU SEUDHA @ DEEPTI RANJAN SENDHA @ DIPU VS STATE OF ODISHA	PRABHAT KUMAR PRAHARAJ VS	BYREE /227 /2022 () //
183	ABLAPL/0016756/2022	MANU @ TIKA @ BALARAM NAIK VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	ANGUL SADAR PS /1017 /2022 () //
184	ABLAPL/0016757/2022	RANJAN KUMAR DAS VS STATE OF ODISHA	CHITTA RANJAN PATNAIK VS	KHANTAPADA /321 /2022 () //
185	ABLAPL/0016758/2022	SANJAY BEHERA VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	BARAMBA /266 /2022 () //
186	ABLAPL/0016759/2022	BAPI @ BASANTA SAMAL VS STATE OF ODISHA	JAYADEBA BEHERA VS	CHANDABALI /405 /2022 () //
187	ABLAPL/0016760/2022	DEBAKI PANKA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	DABUGAM /120 /2022 () //
188	ABLAPL/0016761/2022	PRATAP CHANDRA KHATUA VS STATE OF ODISHA	RABINDRA NATH PANDA VS	BARAMBA /350 /2022 () //
189	ABLAPL/0016762/2022	LAXMAN BAGHA @ LAXMANA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /306 /2022 () //

ORISSA HIGH COURT

MISC CASES FILED on :29/12/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	22/2022 RVWPET(RP)/34/2003	COLLECTORATE-MP	ASC
2	39/2022 CRP/32/2022	SUBHRANSU KUMAR MOHAPATRA-MP	GOPINATH MISHRA
3	470/2022 RPFAM/358/2022	SANJAY KUMAR SAHOO-MP	BISWARANJAN DAS
4	798/2022 FAO/475/2022	THE MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD.-MP	SOMNATH ROY
5	799/2022 FAO/425/2022	ORIENTAL INSURANCE CO. LTD.-MP	ADAM ALI KHAN
6	800/2022 FAO/425/2022	ORIENTAL INSURANCE CO. LTD.-MP	ADAM ALI KHAN
7	801/2022 FAO/476/2022	M/S NEW INDIA ASSURANCE CO.LTD.-MP	SOMNATH ROY
8	802/2022 FAO/515/2022	THE DIVL. MANAGER, THE ORIENTAL INSURANCE CO. LTD.-MP	SOMNATH ROY
9	891/2022 CRLREV/650/2022	GUNAMANI SIPKA-MP	MANAS KUMAR CHAND
10	892/2022 CRLREV/651/2022	ASIT KUMAR SATAPATHY-MP	DEVASHIS PANDA
11	1331/2022 RSA/387/2022	BUDHADEV DAS-MP	HARIPAD MOHANTY
12	1332/2022 RSA/388/2022	RAMESH CHANDRA SAMAL-MP	SUDEEP KUMAR SARANGI
13	1441/2022 CMP/1396/2022	PRAMOD KUMAR NAYAK-MP	MANOJ KUMAR PATI
14	1442/2022 CMP/851/2022	SUBASINI NAYAK-MP	MAHESWAR MOHANTY
15	1443/2022 CMP/851/2022	SUBASINI NAYAK-MP	
16	1444/2022 CMP/1397/2022	CHANDRABHANU DAS-MP	RABINDRA KUMAR PRUSTY
17	1445/2022 CMP/1397/2022	CHANDRABHANU DAS-MP	RABINDRA KUMAR PRUSTY
18	1446/2022 CMP/1399/2022	DATTAHARI NAYAK-MP	AUROVINDA MOHANTY
19	1580/2022 MACA/59/2017	DIVISIONAL MANAGER,NATIONAL INSURANCE CO.LTD.-MP	SUBRAT SATPATHY
20	1581/2022 MACA/59/2017	DIVISIONAL MANAGER,NATIONAL INSURANCE CO.LTD.-MP	SUBRAT SATPATHY
21	1582/2022 MACA/59/2017	DIVISIONAL MANAGER,NATIONAL INSURANCE CO.LTD.-MP	SUBRAT SATPATHY
22	1583/2022 MACA/58/2017	DIVISIONAL MANAGE,NATIONAL INSURANCE CO.LTD.-MP	SUBRAT SATPATHY
23	1584/2022 MACA/58/2017	DIVISIONAL MANAGE,NATIONAL INSURANCE CO.LTD.-MP	SUBRAT SATPATHY
24	1585/2022 MACA/58/2017	DIVISIONAL MANAGE,NATIONAL INSURANCE CO.LTD.-MP	SUBRAT SATPATHY
25	1586/2022 MACA/88/2019	D.M.,,LEGAL TP CLAIM CELL,BHARATI AXA G.I.CO.LTD.-MP	KALLOL GHOSH
26	1587/2022	D.M.,,LEGAL TP CLAIM CELL,BHARATI AXA G.I.CO.LTD.-MP	KALLOL GHOSH

27	MACA/87/2019 1588/2022	D.M.,LEGALA TP CLAIM CELL,BHARATI AXA G.I.CO.LTDMP	MPKALLOL GHOSH, M/S A.A. KHAN, S.K. MISHRA, S.
28	MACA/89/2019 2305/2022	HEMANTA SAHU-MP	MANAS CHAND
29	BLAPL/3748/2022 2306/2022	BULU @ ANIL KU SAHOO-MP	
30	BLAPL/11335/2022 2359/2022	VINOD KUMAR-MP	DEVASHIS PANDA
31	CRLA/1226/2022 2360/2022	VINOD KUMAR-MP	DEVASHIS PANDA
32	CRLA/1226/2022 2361/2022	VINOD KUMAR-MP	DEVASHIS PANDA
33	CRLA/1226/2022 2362/2022	DURGASI KESABA RAO-MP	S.S.RAO
34	CRLA/690/2022 2363/2022	CHUNU TUDU-MP	MANAS KUMAR CHAND
35	CRLA/1227/2022 2364/2022	CHUNU TUDU-MP	MANAS KUMAR CHAND
36	CRLA/1227/2022 2365/2022	GHANASHYAM MEHER-MP	DEVASHIS PANDA
37	CRLA/1229/2022 2366/2022	GHANASHYAM MEHER-MP	DEVASHIS PANDA
38	CRLA/1229/2022 2367/2022	GHANASHYAM MEHER-MP	DEVASHIS PANDA
39	CRLA/1229/2022 2368/2022	SWAPNESWAR ROUT @ SAPANESWAR ROUT-MP	PRADIPTA BEURA
40	CRLA/1231/2022 2369/2022	SWAPNESWAR ROUT @ SAPANESWAR ROUT-MP	PRADIPTA BEURA
41	CRLA/1231/2022 2370/2022	UPENDRA PRADHAN-MP	MOHENDRA KUMAR MOHAPATRO
42	CRLA/1232/2022 2731/2022	SHYAM MANTRI-MP	
43	ABLAPL/9810/2022 2732/2022	RAMAKRUSHNA JANI-MP	
44	ABLAPL/8809/2022 2733/2022	JHUNURANI @ JHUNULATA NAYAK-MP	
45	ABLAPL/16280/2022 3321/2022	SK.LALU@LALU SK.@LAL MOHAMMAD SK.-MP	DEVASHIS PANDA
46	CRLMC/4277/2022 3322/2022	SANJAY KU.BEHERA-MP	
47	CRLMC/3007/2015 3323/2022	ADALA DINABANDHU-MP	MANAS KUMAR CHAND
48	CRLMC/4280/2022 3324/2022	PRIYANKA PADHI-MP	MOHENDRA KUMAR MOHAPATRO
49	CRLMC/4281/2022 3325/2022	MANMATH SWAIN-MP	PRASANTA KUMAR SATAPATHY
50	CRLMC/4282/2022 4257/2022	ENGNR. IN CHIEF, PUBLIC HEALTH-MP	ADV.
51	WA/864/2021 4258/2022	BHAWANIPATNA CENTRAL CO OP. BANK LTD.-MP	BAIDHARA SAHOO
52	WA/1817/2022 4259/2022	BHAWANIPATNA CENTRAL CO OP. BANK LTD.-MP	BAIDHARA SAHOO
53	WA/1817/2022 4260/2022	BHAWANIPATNA CENTRAL CO OP. BANK LTD.-MP	BAIDHAR SAHOO
54	WA/1818/2022 4261/2022	BHAWANIPATNA CENTRAL CO OP. BANK LTD.-MP	BAIDHAR SAHOO
55	WA/1818/2022 4262/2022	STATE OF ODISHA-MP	DEBASIS NAYAK, A.G.A.
56	WA/1813/2022 4263/2022	STATE OF ODISHA-MP	DEBASIS NAYAK, A.G.A.
57	WA/1813/2022 4264/2022	MUCK CLEANING WORKERS DEVELOPMENT SOCIETY, JAOXTSINGHPUR-MP	
	WA/1819/2022		

58	4265/2022 WA/1814/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
59	4266/2022 WA/1814/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
60	4267/2022 WA/1814/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
61	4268/2022 WA/1815/2022	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
62	4269/2022 WA/1815/2022	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
63	4270/2022 WA/1816/2022	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
64	4271/2022 WA/1816/2022	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
65	4272/2022 WA/1816/2022	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
66	18018/2022 WP(C)/36837/2022	BASANTA MAHANTA-MP	PRASANTA KUMAR JENA
67	18019/2022 WP(C)/36838/2022	NIRANJAN SENAPATI-MP	GOPINATH MISHRA
68	18020/2022 WP(C)/36842/2022	V. RAVI KUMAR GUPTA-MP	TARUNKANTA PATTANAYAK
69	18021/2022 WP(C)/36849/2022	TISCO SUKINDA CHROMITE MINES CONTRACT WORKERS UNION, JAMSHEDPUR	SUNANDA MISHRA
70	18022/2022 WP(C)/36865/2022	SAHAJAHAN KHAN-MP	PRASANTA KUMAR NAYAK
71	18023/2022 WP(C)/16472/2016	SAMARENDRA KU BISWAL-MP	MR.A.K.BOSE, M.K. PATI
72	18024/2022 WP(C)/36867/2022	ABDUL RAJAQ KHAN-MP	PRASANTA KUMAR NAYAK
73	18025/2022 WP(C)/36866/2022	IDRIS KHAN-MP	PRASANTA KUMAR NAYAK
74	18026/2022 WP(C)/36868/2022	SAKIR KHAN-MP	PRASANTA KUMAR NAYAK
75	18027/2022 WP(C)/36870/2022	SAHAJAHAN KHAN-MP	PRASANTA KUMAR NAYAK
76	18028/2022 WP(C)/36869/2022	JYOTI @ JOTI RANJAN NATH-MP	PRASANTA KUMAR NAYAK
77	18029/2022 WP(C)/36871/2022	AMIR @ AMIR RAJAK KHAN-MP	PRASANTA KUMAR NAYAK
78	18030/2022 WP(C)/36872/2022	ABDUL KHALIL KHAN-MP	PRASANTA KUMAR NAYAK
79	18031/2022 WP(C)/36873/2022	ABDUL RAJAK KHAN-MP	PRASANTA KUMAR NAYAK
80	18032/2022 WP(C)/36874/2022	RAHUL KUMAR KAR-MP	PRASANTA KUMAR NAYAK
81	18033/2022 WP(C)/36877/2022	FURKAN KHAN-MP	PRASANTA KUMAR NAYAK
82	18034/2022 WP(C)/36835/2022	UNION OF INDIA-MP	CHANDRAKANTA PRADHAN, SR. PANEL COUNSEL
83	18035/2022 WP(C)/36878/2022	SANKARSAN SAHOO-MP	SAROJ KUMAR PADHY
84	18036/2022 WP(C)/36876/2022	PRAFULLA SAMANTARA-MP	PRASANTA KUMAR JENA
85	18037/2022 WP(C)/36835/2022	UNION OF INDIA-MP	CHANDRAKANTA PRADHAN, SR. PANEL COUNSEL
86	18038/2022 WP(C)/36879/2022	SAGIR MAHAMED-MP	PRASANTA KUMAR NAYAK
87	18039/2022 WP(C)/36881/2022	KALANDI CHARAN SAHOO-MP	SAROJ KUMAR PADHY
88	18040/2022 WP(C)/36882/2022	ABDUL RAHEMAN KHAN-MP	PRASANTA KUMAR NAYAK
89	18041/2022	PRAMOD KUMAR SAHU-MP	

90	WP(C)/12097/2022 18042/2022	SALEMAN @ SHOLEYMAN MAHAMMAD-MP	PRASANTA KUMAR NAYAK
91	WP(C)/36885/2022 18043/2022	MANJUSHREE MISHRA-MP	
92	WP(C)/14854/2022 18044/2022	KSHYAMANIDHI PRUSTY-MP	GYANA RANJAN SETHI
93	WP(C)/9295/2022 18045/2022	JAMURIDIN SAHAJI-MP	RABI NARAYAN BEHERA
94	WP(C)/36887/2022 18046/2022	RABINDRA KUMAR BHUYAN-MP	SAILABALA JENA
95	WP(C)/22290/2022 18047/2022	NATABAR ROUT-MP	SAILABALA JENA
96	WP(C)/41565/2021 18048/2022	LIPAN KUMAR BISWAL-MP	
97	WP(C)/31703/2022 18049/2022	MIHIR PANDIT MOHANTY-MP	KAILASH CHANDRA KAR
98	WP(C)/36900/2022 18050/2022	KARTIKA CHANDRA PANDA-MP	PRASANTA KUMAR SATAPATHY
99	WP(C)/36910/2022 18051/2022	DR ARCHANA KANUNGO-MP	SAKUNTALA GHOSH
100	WP(C)/36916/2022 18052/2022	PRIYADARSHANI MADHUSMITA NAYAK-MP	SAROJ KUMAR JEE
101	WP(C)/36919/2022 18053/2022	DEEPAK KUMAR SAHU-MP	SAMEER KUMAR DAS
102	WP(C)/36925/2022 18054/2022	POWER GRID CORP. OF INDIA LTD., BALANGIR-MP	ADITYA NARAYAN DAS
103	WP(C)/36929/2022 18055/2022	POWER GRID CORP. OF INDIA LTD., BALANGIR-MP	ADITYA NARAYAN DAS
104	WP(C)/36929/2022 18056/2022	POWER GRID CORP. OF INDIA LTD., BALANGIR-MP	ADITYA NARAYAN DAS